

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 311
IA-5532/2020, IA-5528/2021

IN
IB-614(ND)/2017

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd. Petitioner/Applicant
Vs.
WIG Brothers Constructions Pvt. Ltd. In M/S Shri Respondent
Ganpati Udyog

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Assignee : Ms. Shivani Gera, Adv. In IA-5532/2020
For the Respondent : Mr. Nilesh Sharma, Mr. Dhawesh Pahuja, Advs. In IA-5532/2020
For the Puri : Mr. Rahul Meena, Adv.
Constuction
For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak Kalra, Advs. in IA-5528/2021

ORDER

IA-5532/2020

In compliance with the order dated 10.01.2024, the Applicant/Liquidator and Respondent No. 3 have filed written submissions.

Mr. Abhinav Hansaria, Ld. Counsel appearing for R-1 & 2 has submitted that the reply affidavit filed by R-1 & 2 may be treated as the written submission and he does not wish to file separate written submissions.

We may also note that vide order dated 09.07.2024 passed in IA-3428/2024, VRSA Consultancy LLP (Assignee) has been substituted in place of Liquidator.

The Ld. Counsel for the Assignee shall take steps to file an amended memo of parties within one week.

List the matter for compliance **on 14.08.2024.**

IA-5528/2021

On 10.01.2024 the following order was passed:-

“IA-5528/2021:-

Learned Counsel appears for the Applicant. Learned Counsel appearing for the Respondent has raised preliminary objections that the application filed under Section 70 of the Code by the Liquidator is not maintainable.

List the matter on 06.02.2024 for arguments on the issue of maintainability as well as on merits with respect to other prayers.”

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the Respondent seeks time to bring the written submissions on record and also serve a copy to Ld. Counsel appearing for the Applicant. One week time granted.

List the matter for compliance **on 14.08.2024.**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Ajay

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**